

(c) whether during the meetings various officials were treated as State guests; and

(d) if so, the designation of officials, their Departments/Ministry/Ministries, dates and name of the organisations which provided State guest facilities to them?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) One meeting of the Consultative Committee attached to the Ministry of Shipping and Transport was held outside Delhi during the year 1977-78. It was held in Bombay on the 28th and 29th September 1977.

(b) to (d) A statement is annexed. [See Appendix CVIII, Annexure No. 128].

Drug Policy

2157. SHRI PRANAB MUKHERJEE:

SHRI L. R. NAIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the changes affected in the drug policy formulated by Government in March, 1978; and

(b) what is the amount of profits and know-how repatriated from India by U.S. drug firms during April—December, 1978?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) As stated by the Minister of Petroleum, Chemicals and Fertilizers in reply to Starred Question No. 118 answered in the Rajya Sabha on the 27th November, 1978, the Statement laid by him on the Table of the Rajya Sabha on the 24th April, 1978 contains the essential features of the new drug policy. If, in the light of experience gained and views expressed in various forums of discussion, it becomes necessary to improve or elaborate on some of the decisions in consultation

with the concerned Ministries, requisite modifications would be made.

(b) The required information relating to April-December, 1978 would become available, complete in all respects, by the end of current year only, as in the compilation of statistical data relating to remittances, there is an unavoidable time lag.

Problems of Tibetan Refugees

2158. SHRI AMARPROSAD CHAKRABORTY:
SHRI KISHAN LAL SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the problems concerning Tibetan displaced persons; and

(b) if so, what are the details thereof and what action Government have so far taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b) About 45 thousand Tibetan refugees have been fully resettled in various States of India. Additionally, schemes for settling six thousand Tibetan refugees are under various stages of implementation. Government are fully aware of the problem relating to resettlement of remaining Tibetan refugees. Various State Governments have been requested to consider viable schemes suitable for those who are in need of the help in their resettlement.

Increase in the fares of Autorickshaw

2159. SHRI AMARPROSAD CHAKRABORTY:
SHRI KISHAN LAL SHARMA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have allowed 25 per cent increase in autorickshaw and taxi fare in Delhi; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) The State Transport Authority, Delhi, which is the competent authority to decide upon the fare structure for vehicles like autorickshaws and taxis in Delhi, has allowed an increase of about 25 per cent in fares. The increase has been allowed in view of the increase in operational cost of these vehicles since 6th March, 1974, when the fares were last revised by the State Transport Authority.

Unemployed allowance in Delhi

2160. SHRI AMARPROSAD CHAKRABORTY:
SHRI KISHAN LAL SHARMA:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that jobless persons in Delhi are proposed to be given an allowance of Rs. 35.40 per month; and

(b) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) No, Sir.

(b) Does not arise.

Nutrition-cum-Health Scheme of the N.D.M.C.

2161. SHRIMATI MARGARET ALVA:
SHRIMATI LEELA DAMODARA MENON:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether it is a fact that Govern-

ment propose to wind up the Nutrition-cum-Health Scheme of N.D.M.C. during the International Year of the Children from April, 1979, and if so, how Government propose to absorb the employees working under this scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): There is no proposal for winding up the Nutrition-cum-Health Scheme of New Delhi Municipal Committee during the International Year of the Children from April, 1979. Therefore the question of absorbing the employees working under this scheme does not arise.

रेलवे का लेखा विभाग

2162. श्री जगजीत सिंह आनन्द
श्री भोला प्रसाद :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे के लेखा विभाग में काम करने वाले कर्मचारियों के लिए सरकार ने कतिपय दिशा-निर्देश निर्धारित किये हैं ; और

(ख) यदि हां, तो उनका व्यौरा क्या है और रेलवे के सभी क्षेत्रों में लेखा विभागों में श्रेणीवार कितने-कितने कर्मचारी काम करते हैं ?

†[Accounts Department of Railways

2162. SHRI JAGJIT SINGH ANAND:
SHRI BHOLA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there are certain guidelines fixed by Government for the employees working in the Accounts Department of Railways; and

(b) if so, what are the details thereof and what is the number of

†[] English translation.